

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 357-
359/2021

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

CHANDRESH YADAV & ORS.

Respondent(s)

Date : 25-03-2021 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Srishti Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on respondent Nos.3 to 5 in
SLP(Cr1.) No.357/2021, sole respondent in SLP(Cr1.)
No.358/2021 and respondent Nos.1 and 2 in SLP(Cr1.)
No.359/2021 but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars of respondent Nos.1 and 2 in
SLP(Cr1.) No.357/2021 within three weeks, as prayed.

Application for permission to file additional documents
has been filed alongwith exemption from filing official
translation. Process as per rules.

List again on 6.5.2021.

RAJESH KUMAR GOEL
Registrar